

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal No.27 of 2012 & I.A. No. 47/2012**

Dated: 25th July , 2012

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

In the matter of:

National Energy Trading & Services Ltd. Appellant (s)

Versus

**Madhya Pradesh Electricity Regulatory
Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Sitesh Mukerjee
Mr. Sakya Singhal Chaudhuri
Ms. Anusha Nagarjan, Adv.

Counsel for the Respondent(s) : Mr.Anurag Sharma

ORDER

On the prayer of learned counsel for the appellant, the hearing is adjourned
to **1st August, 2012.**

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**

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